GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1026 ANSWERED ON:30.07.2010 RISING USE OF TOBACCO Lal Shri Kirodi ;Natrajan Meenakshi;Shetkar Shri Suresh Kumar;Thakur Shri Anurag Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether according to the World Health Organisation, approximately five million people die every year from tobacco use;

(b) if so, the details of deaths caused due to use of tabacco, wines and smoking during the last two years and the current year, State/U.T.-wise;

(c) whether the Government has conducted any survey/study regarding diseases caused by tabacco use;

(d) if so, the details thereof alongwith the details of initiatives taken by the Government on the eve of `World No Tobacco Day` this year and the funds released/spent for this purpose, State-wise;

(e) whether the Government has reviewed the implementation of ban on smoking in public/work places;

(f) if so, the details thereof; and

(g) the existing monitoring mechanism for strict compliance of ban on smoking in public/work places in the country?

Answer

MINISTER OF THE STATE IN THE MINISTYRY OF HEALTH & FAMILY WELFARE (SHRI S. GANDHISELVAN)

(a) Yes. As per WHO report on the Global Tobacco Epidemic, 2009 more than five million people die every year from tobacco use worldwide.

(b) No such data is maintained.

(c) & (d) As per report of Tobacco Control in India, approx. 8-9 Lakh persons die annually due to tobacco attributable diseases. Tobacco use is associated with majority of cardio-vascular and lungs disorders in the country. As per ICMR, 50% of cancers in men and 25% in women are associated with tobacco use.

The following activities were supported from the GOI WHO fund on the eve of "World No tobacco Day" this year:

1. A national level exhibition cum panel discussion on "Tobacco and Gender" was organized at Lady Harding Medical College, New Delhi (Rs.1.79 lakhs)

2. Cancer Patients Aid Association, Mumbai was provided Rs.2.5 lakh for an awareness campaign in Mumbai.

3. Regional Cancer Centre, Thiruvanthapuram, Kerala, was supported with Rs.1 lakh for awareness generation activities.

(e)& (f) Revised Smokefree Rules, 2008 notified vide GSR No. 417(E) dated 30-05-2008, provide for prohibition of smoking in all public places to protect non-smoker from the ill effects of tobacco smoke. After reviewing the said Rule some more officers/persons have been authorized to take action against the offenders/violators vide notification GSR No. 680 (E) dated 15-09-09.

(h) As per Schedule III of the Prohibition of smoking in Public Places Rules, 2008 notified vide GSR No.417(E) dated 30-05-2008 and GSR No. 680 (E) dated 15-09-09, the list of Persons/officers to impose and collect the fine against the violation of section 4 of the "The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act (COTPA), 2003 regarding ban on smoking in public places have been notified.

Any violation of this Rule is a publishable offence with fine upto Rs.200.

State Government are mainly responsible for enforcing the said provision. The states under National Tobacco Control Programme are required to submit a quarterly report indicating violations in respect of various provisions under COTPA, 2003.

A Toll free Helpline No. (1800 110 456) to report violations under COTPA has been established for effective implementation and monitoring of the law.